							Annexure	-4					
			Name of Corpor								f Creditors as on: <b>0</b> 2	L.10.2024	
S.No.	Name of Creditors	List of Unsecured Financial Creditors (Other than financial creditor Name of Creditors Details of Claims Received Details of claims admitted									of creditor) Amount of claim	Amount of claim	Remarks, if any
5.110.	-								of conting	any	not admitted	under verification	icentities, it any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc	claim	may setoff			
1	Vishwas Fashion	5/5/2023	13,060,372.00	3,500,000.00	Unsecured	NA	Yes	0.00%	-	-	9,560,372.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
2	Shivam Fashion (Prop. Anusuyaben Madhavjibai Shekalia)	5/5/2023	8,056,879.00	1,441,000.00	Unsecured	NA	No	4.92%	-	-	6,615,879.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
3	Shivam Embroidery (Prop. Jayesh Madhavjibhai Shekalia)	5/5/2023	8,732,324.00	1,350,000.00	Unsecured	NA	No	4.61%	-	-	7,382,324.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
4	Equilateral Enterprises	5/5/2023	16,480,812.00	4,900,000.00	Unsecured	NA	No	16.74%	-	-	11,580,812.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
5	Dhirubhai Anandbhai Viradiya	5/5/2023	2,550,349.00	400,000.00	Unsecured	NA	No	1.37%	-	-	2,150,349.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
6	Mehul Vinodbhai Jagani	5/5/2023	4,861,153.00	1,200,000.00	Unsecured	NA	No	4.10%	-	-	3,661,153.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.

7	Shivam Tex (Prop. Shardaben Devshibhai)	5/5/2023	11,584,362.00	1,600,000.00	Unsecured	NA	No	5.47%	-	-	9,984,362.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
8	Devshibhai Veljibhai Bhakhar	5/5/2023	4,613,732.00	800,000.00	Unsecured	NA	No	2.73%	-	-	3,813,732.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
9	Gaurang Desai	13/6/2023	1,656,000.00	0.00	Unsecured	NA	No	0.00%	-	-	1,656,000.00	0.00	
10	Maheshbhai Fulabhai Hirpara (Prop:Khushi Fashion )	9/6/2023	761,146.00	0.00	Unsecured	NA	No	0.00%	-	-	761,146.00	0.00	
11	Saroj Jhanwar	9/6/2023	3,096,000.00	0.00	Unsecured	NA	No	0.00%	-	-	3,096,000.00	0.00	
12	Lali Prasad Jhanwar	9/6/2023	860,000.00	0.00	Unsecured	NA	No	0.00%	-	-	860,000.00	0.00	
13	Shashikant Rameshbhai Mangroliya	9/6/2023	920,000.00	0.00	Unsecured	NA	No	0.00%	-	-	920,000.00	0.00	
14	Jignesh Bharatbhai Bhandari	9/6/2023	1,314,080.00	0.00	Unsecured	NA	No	0.00%	-	-	1,314,080.00	0.00	
15	Nirmala K Agrawal	11/6/2023	1,104,000.00	0.00	Unsecured	NA	No	0.00%	-	-	1,104,000.00	0.00	
16	Kapil Agrawal	11/6/2023	368,000.00	0.00	Unsecured	NA	No	0.00%	-	-	368,000.00	0.00	
17	Atulbhai R Kothia	9/6/2023	581,440.00	0.00	Unsecured	NA	No	0.00%	-	-	581,440.00	0.00	
18	Meena P sharma	26/6/2023	3,644,800.00	0.00	Unsecured	NA	No	0.00%	-	-	3,644,800.00	0.00	
19	Dhanlaxmi textiles brajesh shah	11/6/2023	4,784,000.00	0.00	Unsecured	NA	No	0.00%	-	-	4,784,000.00	0.00	
20	Shobhadevi Jajoo	1/7/2023	918,000.00	0.00	Unsecured	NA	No	0.00%	-	-	918,000.00	0.00	
21	Ramkishor Jajoo	1/7/2023	499,000.00	0.00	Unsecured	NA	No	0.00%	-	-	499,000.00	0.00	
22	Ghanshyambhai lodaliya	6/7/2023	300,000.00	0.00	Unsecured	NA	No	0.00%	-	-	300,000.00	0.00	
23	Arvod Bhai Jain	6/7/2023	300,000.00	0.00	Unsecured	NA	No	0.00%	-	-	300,000.00	0.00	
24	Vipul Bhatukbhai Bhuva	17/7/2023	1,763,974.00	500,000.00	Unsecured	NA	No	1.71%	-	-	1,263,974.00		As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
25	Aarti Maheshbhai Viradiya	17/7/2023	3,346,190.00	900,000.00	Unsecured	NA	No	3.07%	-	-	2,446,190.00	0.00	As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby the claims of the Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.

26	Nikita Sandipbhai Boghra	17/7/2023	7,706,954.00	1,675,000.00 Unsecured	NA	No	5.72%	-	-	6,031,954.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
27	Manish Dhirubhai Viradiya	17/7/2023	3,346,190.00	900,000.00 Unsecured	NA	No	3.07%	-	-	2,446,190.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby the claims of the Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
28	Rina Vipulbhai Bhuva	17/7/2023	3,342,391.00	900,000.00 Unsecured	NA	No	3.07%	-	-	2,442,391.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
29	Shivam Creation	17/7/2023	4,554,445.00	900,000.00 Unsecured	NA	No	3.07%	-	-	3,654,445.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
30	Naynaben Bharatbhai Shekhalia	5/5/2023	5,139,747.00	1,246,200.00 Unsecured	NA	No	4.26%	-	-	3,893,547.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
31	Vishal Ghanshyambhai Kachhadiya	18/7/2023	3,300,832.00	853,500.00 Unsecured	NA	No	2.92%	-	-	2,447,332.00	0.00 As per order of Hon'ble NCLT in IA 2047 of 2024 dated 05.09.2024 whereby directed Resolution Professional that "the claims of Unsecured Financial Creditor have to be modified suitably to exclude the 'interest' component therein.
32	Santosh Kumar Ramgopal Saraf	1/11/2023	20,994,719.00	0.00 unsecured	NA	No	0.00%	-	-	20,994,719.00	0.00 Dealy condoned by Hon'ble NCLT Mumbai Bench, However no documents received in regards to proof of payment of principal and interest claim as well as no loan agreement.
	Total		144,541,891.00	23,065,700.00 -	-	-	66.83%	-	-	121,476,191.00	0.00